

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

RA No.42/2018 in
OA No.183/2018

New Delhi this the 15th day of March, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Pooran Lal, Aged 51 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Ram Swaroop,
R/o B-27A, Pochan Pur Extension,
Dwarka Sector-23, Delhi.
2. Madan Lal, Aged 56 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Kanhiya Lal,
R/o 55-A, DDA Flat,
Pandava Nagar, New Delhi.
3. Ashok Kumar, Aged 55 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Malaha Ram,
R/o H.No. 207, Star Apartment,
Sector-9, Rohini, New Delhi.
4. Vinod Kumar, Aged 52 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Malaha Ram,
R/o 1238, Mukharjee Nagar, New Delhi.
5. S.N. Pandey, Aged 53 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Tulsi Ram Pandey,
R/o B-216, Kutub Vihar Phase-I,
Goyla Diary, New Delhi.
6. Om Prakash, Aged 53 years,
Working as Aircraft Assistant, Group 'C'
S/o Late Shri Sundar Ram,
R/o 2066, Lodhi Road Complex, New Delhi.
7. M.L. Meena, Aged 53 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Parbhati Lal Meena,
R/o H.No. 8A, Block-B,

Roshan Vihar, Part-II, Najafgarh,
Delhi.

8. P.N. Tripathey, Aged 53 years,
Working as Aircraft Assistant, Group 'C'
S/o Late Shri S.V. Tiwari,
R/o G-18, Nanakpura, New Delhi.
9. Sujan Singh, Aged 51 years,
Working as Aircraft Assistant, Group 'C'
S/o Late Shri Pratap Singh,
R/o H-285, Nanakpura, New Delhi.
10. S.P. Srivastava, Aged 53 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri V.N. Srivastava,
R/o 101/11, Sector-1, Pushp Vihar,
New Delhi.
11. Surender Singh, Aged 54 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Zile Singh,
R/o B-61, Motibah-I, New Delhi.
12. Subhash Chand, Aged 56 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Roop Chand,
R/o 129/18, Friends Colony,
Gurugram.
13. P.K. Tripathy, Aged 44 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Harihar Tripathy,
R/o B-13, Kutub Vihar Phase-I,
Goyla Diary, New Delhi.
14. S. Majumdar, Aged 47 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Sudhir Majumdar,
R/o C-108, Netaji Nagar, New Delhi.
15. Jagdish Prasad, Aged 45 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Ram Chander,
R/o 119, R.K. Puram, Sector-3,
New Delhi.
16. Bajender Singh, Aged 44 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Randher Singh,
R/o VPO-Kesrenti, Distt. Rohtak,
Haryana.

17. P.K. Dhoria, Aged 31 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Inder Raj,
R/o RZ-64/B, Roshan Garden,
Najafgarh, New Delhi.
18. Lalit Kumar, Aged 34 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Duli Chand,
R/o Vill-Saini Khera, Near Signature Tower,
Sector-30, Gurugram.
19. S.K. Bhatt, Aged 34 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Shirendra Kumar Bhatt,
R/o RZ-240/294, Gali No.4, Geetanjali Park,
West Sagarpur, New Delhi.
20. Sunil Kumar Nagar, Aged 36 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Lekh Ram,
R/o 12, Dairy Farm,
Madanpur Khadar, New Delhi.
21. Mahesh Rana, Aged 34 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Om Prakash,
R/o H.No. 272, Kh. No.1085,
Vill.-Siraspur, New Delhi.
22. Ajit Singh, Aged 34 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Shiv Dayal,
R/o Vill-Rampura, Distt & Teh Rewari, Haryana.
23. Harish Kumar, Aged 29 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Om Prakash,
R/o B-30, New Gopal Nagar,
Dhansa Road, Najafgarh, Delhi.
24. Ranvir Bhatti, Aged 34 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Khem Chand,
R/o VPO-Tigaon Distt. Faridabad,
Haryana.
25. Arun Kumar, Aged 30 years,
Working as Aircraft Assistant, Group 'C'

S/o Shri Suresh Kumar,
R/o Vill. & PO-Kanti, Distt. Mahendragarh,
Haryana.

26. Vishnu Prakash, Aged 30 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Om Prakash,
R/o Vill-Jasana, PO-Badarpur Road,
Distt. & Teh Faridabad.
27. Gautam Kumar, Aged 33 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Gandhi Ram,
R/o H.N.201, Kasturba Nagar, O-Block,
New Delhi.
28. Yatendar Singh, Aged 29 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Yoginder Singh,
R/o VPO-Damdama Lake, Teh Sohna,
Distt. Gurugram.
29. Manmohan Singh, Aged 29 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Jaspal Singh,
R/o N-328, Kasturba Nagar,
New Delhi.
30. Sajjan Kumar, Aged 27 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Rajesh Kumar,
R/o Vill. & PO : Ladpur,
Distt. Jhajjar, Haryana.
31. Sunil Kumar, Aged 31 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Bhoop Chand,
R/o VPO-Bhainsrawli, Teh-Ballabgarh,
Distt. Faridabad.
32. Sandeep, Aged 29 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Raj Karan,
R/o VPO-Kherla, Distt. Gurugram, Haryana.
33. Pankaj Nagar, Aged 27 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Karambir Nagar,
R/o VPO-Tigaon Faridabad, Haryana.

34. Sandeep Solanki, Aged 30 years,
Working as Aircraft Assistant, Group 'C'
S/o Shri Haripal Singh,
R/o Vill-Saini Khera, Near Signature Tower,
Sector 30, Gurugram, Haryana

- Applicants

(By Advocate : Shri Anil Kumar Singh)

Versus

1. Cabinet Secretariat,
Through the Cabinet Secretary,
Rashtrapati Bhawan, South East Wing,
New Delhi.
2. The Director General of Security,
Directorate General of Security,
O/o The Director Aviation Research Center
(Cabinet Secretariat)
East Block-V, R.K. Puram,
New Delhi.
3. The Special Secretary, Aviation Research Center,
(Cabinet Secretariat) East Block-V,
R.K. Puram, New Delhi.

- Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J):

Heard the learned counsel for the review applicants.

2. The short contention of the applicants is that Annexure A-6 dated 17.01.2017, which was directed to be disposed of by the respondents, while disposing of the OA on 01.02.2018, was not a legal notice and the same was a representation that too was not made by any of the applicants in the OA.
3. In such an event, nothing prevented the respondents from answering the applicants by stating the same facts, if they pressed for

implementation, since it is for them to bring to the notice of this Tribunal, if any typographical/clerical mistakes occurred to their disadvantage in the O.A. order. In any event, there is no ground for review. Accordingly, the same is dismissed and the respondents are at liberty to issue appropriate reply to the applicants, if so advised. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

CC.